

Madras, Maharashtra, Kerala and Uttar Pradesh.

(b) Due to difficulties of personnel and finance.

(c) The All India Council for Secondary Education at its meeting held in October, 1963 recommended as follows:—

(i) The national pattern of secondary education should have an underlying uniformity throughout the country.

(ii) The desirable national pattern is as under:—

(a) a total schooling of 12 years should be given to students admitted at the age of 6 in class I;

(b) the last 4 years should constitute the secondary stage of education;

(c) an examination called higher secondary part I should be provided at the end of the first two years of the secondary stage in order to enable students to take up specialised and diversified courses at the secondary stage;

(d) the examination at the end of the secondary stage should be called the higher secondary part II examination; and

(e) the standard to be attained at the end of the secondary stage should approximate to the old Intermediate standard and make the student eligible for admission to the 3 year degree course without the necessity of having to go through any other preparatory course like the P.U.C.

(iii) The transition to the desirable pattern may take place

in one step or in two stages—

(i) by the addition of or year at the end of the 10-year course; and (ii) by the addition of another year to the 11-year course. The schools which have been upgraded to the 11-year higher secondary pattern should be deemed to have covered the first stage. The students who complete these courses successfully should continue to be eligible to the 3-year degree course. Further, there should be parity in the syllabus adopted for (a) the 9th and 10th classes of the traditional secondary schools and the upgraded schools and (b) the P.U.C. and the 11th class of the upgraded 11-year schools.

(iv) All States and Union Territories should take effective steps to move towards achieving the desirable pattern within a reasonable time and the steps should be taken which runs counter to the national pattern. In particular, where the schooling period is 10 years it should be immediately increased to at least 11 years. For a 10 year schooling the examination at the end of the 10th class should be called higher secondary part I to indicate the incompleteness of the school course.

उत्तर प्रदेश में संस्कृत के पंडितों को आर्थिक सहायता

३४६. श्री भगवत नारायण भागवत
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि संस्कृत के उन पंडितों को, जो निर्धन अवस्था में हैं, आर्थिक सहायता देने की सरकार की योजना के अधीन १९६२-६३ में उत्तर प्रदेश में पंडितों को कितनी आर्थिक सहायता दी गई और जिन पंडितों को यह दी गई उनके नाम क्या हैं ?

[FINANCIAL ASSISTANCE TO SANSKRIT
PANDITS IN U.P.]

346. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the amount of financial assistance given to the Pandits in Uttar Pradesh during the year 1962-63 under the scheme of Government for providing financial assistance to Sanskrit Pandits in indigent circumstances and the names of the Pandits to whom it was given?]

शिक्षा मंत्री (श्री मोहम्मदअली करीम चागला) : जी, अब तक कुछ नहीं। किन्तु इस योजना के अन्तर्गत प्राप्त आवेदन-पत्रों पर कुछ समय पहले केन्द्रीय संस्कृत बोर्ड ने विचार किया था ; राज्य सरकारों के जरिए इनके सम्बन्ध में अब पूछताछ की जा रही है, और शीघ्र ही अन्तिम निर्णय ले लिया जाएगा।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Nil, Sir, so far. However, applications received under this scheme were considered by the Central Sanskrit Board some time ago; enquiries are now being made about them through the State Government, and a final decision will be taken soon.]

उत्तर प्रदेश में संस्कृत के विद्वानों को वजीफे

३४७. श्री भगवत नारायण भागवत : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि परम्परागत संस्कृत पाठशालाओं के पढ़े हुए विद्वानों को अनुसंधान के लिये वजीफे देने की योजना के अधीन सरकार ने १९६२-६३ में उत्तर प्रदेश के किन किन व्यक्तियों को वजीफे दिए और प्रत्येक व्यक्ति को कितनी राशि कितनी अवधि के लिए दी गई ?

†[SCHOLARSHIPS TO SANSKRIT SCHOLARS
IN U.P.]

347. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the names of persons belonging to Uttar Pradesh who were awarded scholarships in 1962-63 by Government under the scheme of awarding research scholarships to the products of traditional Sanskrit pathshalas and the amount given to each person and the period for which the same has been given?]

शिक्षा मंत्री (श्री मोहम्मदअली करीम चागला) : अपेक्षित सूचना निम्नलिखित हैं :—

नाम	छात्रवृत्ति की राशि	छात्रवृत्ति की अवधि	छात्रवृत्ति के आरंभ होने की तारीख
१. श्री गौतम प्रसाद मिश्र	. १५० रुपये प्र०मास	दो वर्ष	१८-४-१९६३ से
२. श्री सती प्रसाद मिश्र	. १५० रुपये प्र०मास	दो वर्ष	१९-३-१९६३ से
३. श्री भूदेव प्रसाद शास्त्री	. १५० रुपये प्र०मास	दो वर्ष	२-७-१९६३ से
४. श्री कृष्ण हरि शर्मा पांडे	. १५० रुपये प्र०मास	दो वर्ष	७-१०-१९६३ से